

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA
UNSTARRED QUESTION NO.400
TO BE ANSWERED ON 4TH FEBRUARY, 2020

Development of Fisheries

400. SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government is contemplating on augmenting the production of fisheries and provide sufficient infrastructure facilities for development of fisheries in the country;
- (b) if so, the details thereof;
- (c) the quantum of funds earmarked for this purpose;
- (d) the details of the funds released to each State so far;
- (e) the details of the funds provided to the State of Maharashtra for this purpose; and
- (f) the infrastructure developed so far since its inception for the purpose?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PRATAP CHANDRA SARANGI)

(a) to (d) : Yes, sir. The Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying since the fiscal year 2015-16 has been implementing a Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries with a total central outlay of Rs. 3000 crore for development of fisheries sector in the country. The CSS with its multi-dimensional activities *inter-alia* aims towards enhancing the fish production, productivity as well as creation of infrastructure for fisheries sector. State-wise details of the Central funds released under the CSS for development of fisheries including the fisheries infrastructure are furnished at **Annexure –I**.

Besides, in order to address the infrastructure requirements for fisheries sector, the Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying during 2018-19 also created a dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total funds size of Rs. 7522.48 crore. Under the FIDF concessional finance is provided to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities through Nodal Loaning Entities (NLEs) namely (i) National Bank for Agriculture and Rural Development (NABARD), (ii) National Cooperatives Development Corporation (NCDC) and (iii) All scheduled Banks. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the FIDF provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum.

(e) and (f): Under the CSS on Blue Revolution: Integrated Development and Management of Fisheries, central financial assistance of Rs. 1000.00 lakh has been released to the Government of Maharashtra during period from 2015-16 to the current financial year(2019-20) for development of fisheries including the fisheries infrastructure in the State. The fisheries infrastructure facilities covered under above said Central funds released to the Government of Maharashtra include construction of fishing harbours, ice plants, cold storage, retail/mobile fish markets, supply of refrigerated/insulated trucks, auto rickshaw/ motor cycle with Ice boxes, construction feed mills, cages/pens culture in reservoirs establishment of hatcheries etc.

Annexure- I

Statement referred to in reply to part (a) to (d) of the Lok Sabha Unstarred Question No. 400 for answer on 4th February, 2020 regarding development of fisheries- State-wise details of the Central funds release under the Centrally Sponsored Scheme(CSS) on Blue Revolution : Integrated Development and Management of Fisheries

(Rs. in lakhs)

S. No.	State/UT	2015-16	2016-17	2017-18	2018-19	2019-20 (Till date)	Total
1	Andaman & Nicobar	275.00	54.00	179.89	129.09	0.00	637.98
2	Andhra Pradesh	777.15	1897.00	2162.88	1302.31	756.20	6895.54
3	Arunachal Pradesh	81.30	0.00	222.90	374.68	0.00	678.88
4	Assam	971.14	1641.45	799.66	524.14	0.00	3936.39
5	Bihar	93.84	1948.04	2.25	4078.69	0.00	6122.82
6	Chhattisgarh	446.51	1346.69	1091.92	1045.69	3177.81	7108.62
7	Daman & Diu	21.77	0.00	226.69	0.00	0.00	248.46
8	Delhi	0.00	0.00	136.29	0.00	0.00	136.29
9	Goa	70.82	1000.00	265.24	63.82	0.00	1399.88
10	Gujarat	491.43	386.50	1527.43	1420.80	1000.00	4826.16
11	Haryana	194.95	1122.05	779.36	605.90	696.47	3398.73
12	Himachal Pradesh	181.57	1082.32	572.26	1046.13	629.14	3511.42
13	Jammu & Kashmir	213.23	1111.18	404.69	439.54	0.00	2168.64
14	Jharkhand	589.12	2300.20	75.00	925.40	0.00	3889.72
15	Karnataka	2352.58	2870.54	3324.31	5847.28	2240.02	16634.73
16	Kerala	6713.78	1298.10	812.34	5093.01	9357.15	23274.38
17	Lakshadweep	42.25	0.00	53.57	39.90	0.00	135.72
18	Madhya Pradesh	346.09	1400.00	672.02	711.39	1859.47	4988.97
19	Maharashtra	1263.62	2051.53	2256.81	2861.17	1000.00	9433.13
20	Manipur	590.22	0.00	456.15	382.13	0.00	1428.50
21	Meghalaya	36.10	1003.17	139.60	2598.95	2598.95	6376.77
22	Mizoram	1016.49	1376.77	261.39	403.75	696.31	3754.71
23	Nagaland	867.92	965.84	219.40	194.67	2396.17	4644.00
24	Odisha	1256.93	2593.59	1077.68	1022.13	543.68	6494.01
25	Pondicherry	859.95	999.95	150.00	1448.00	140.00	3597.90
26	Punjab	42.59	999.00	465.36	581.34	2063.76	4152.05
27	Rajasthan	34.21	262.10	83.28	70.20	171.60	621.39
28	Sikkim	26.94	379.16	0.00	416.52	1079.65	1902.27
29	Tamil Nadu	5700.73	2492.50	11342.80	7155.91	1801.00	28492.94
30	Telangana	165.94	1465.00	479.78	1574.80	0.00	3685.52
31	Tripura	361.96	867.88	341.92	2004.18	788.91	4364.85
32	Uttar Pradesh	672.63	1760.85	238.14	3050.06	3816.63	9538.31
33	Uttarakhand	48.85	954.95	746.16	471.08	683.67	2904.71
34	West Bengal	925.84	774.38	649.32	185.40	0.00	2534.94
